

#### Human clinical trial of cancer vaccine

3036. SHRI T.M. SELVAGANAPATHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that a cancer vaccine is awaiting human clinical trial which is to be conducted in Chennai;

(b) if so, the details thereof;

(c) whether it is also a fact that this vaccine was invented by the National Institute of Immunology (NII), India and that the same has been tried on animals; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY): (a) and (b) Yes.

(c) and (d) The candidate target molecule was invented at National Institute of Immunology (NII) under the Department of Biotechnology, and was tried on rodents using different cancer cell lines. However, clinical trials have been fixed for Cancer Institute (WIA) Adyar in Chennai.

#### Insurance cover for clinical trial subjects

†3037. SHRI KAPTAN SINGH SOLANKI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of companies providing clinical trial liability insurance of clinical trial subjects at present and the details of terms and conditions of the insurance cover;

(b) the number of trial subjects who experienced serious side-effects during clinical trials in the country during the last three years; and

(c) the total amount of compensation paid to clinical trial subjects by insurance companies, State-wise?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) Department of Financial Services, Ministry of Finance has stated that the Public Sector Insurance Companies provide clinical trial liability Insurance to Pharmaceuticals companies, institution conducting clinical trials through "Clinical Trial Liability Insurance". It covers the legal liability incurred by Hospitals/Pharmaceutical companies and their employees while conducting authorized clinical trials. The cover is provided for selected sum insured which restricts liability to per patient/per event etc. Cover is also provided for bio-equivalence studies.

---

†Original notice of the question was received in Hindi.

(b) As per the information maintained by the Central Drugs Standard Control Organisation (CDSCO), the number of deaths reported during the clinical trials for various reasons like disease-related deaths viz. cancer etc. or administration to critical or terminally ill patients or side-effects or unrelated causes etc. in the years 2008, 2009 and 2010, were 288, 637 and 668 respectively.

(c) Department of Financial Services has provided the following details of compensation paid or reported in respect of Public Sector General Insurance Companies during the last three years:-

Company	Year	No. of Claims Paid/ reported	Amount (In Rs.)	State
National Insurance	2010-11	1 Paid	15000	Maharashtra
New India Assurance	2010-11	2 Paid	2,54,302/- and 2,85,063/-	Maharashtra
Oriental Insurance	2011-12	1 Reported	4,00,000	Maharashtra
United India	No Claims Reported			

#### Review of health centres

3038. SHRI P. BHATTACHARYA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has reviewed the functioning of health centres in various States of the country;

(b) if so, whether any survey has been conducted in this regard;

(c) if so, the details thereof; and

(d) the action taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY): (a) Health being a State subject, primary responsibility of reviewing the functioning of health centres across the country rests with the State Government. However, there are monitoring mechanisms under the National Rural Health Mission (NRHM) also to monitor and review the implementation of NRHM including the functioning of health centres, which include Annual Common Review Mission (CRM), Joint Review Mission, Regular assessment of NRHM through online Health Management Information System (HMIS), and visit of Joint monitoring teams to high focus districts.